

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH BANGALORE

DATED THIS THE FIRST DAY OF APRIL 1987

Present : Hon'ble Sri Ch. Ramakrishna Rao - Member (J)
Hon'ble Sri L.H.A. Rego - Member (A)

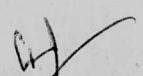
APPLICATION Nos 1880 & 1881 of 1986

1. Sri P. Chandrashekhar
Sweeper-cum-Porter
Channasandra Railway Station
Bangalore Division,
Southern Railway
Railway Quarters No.68-F,
Yeshwantpur, Bangalore 22
2. Sri P. Nagaraja
Sweeper-cum-Porter,
Krishnarajapuram Railway Station,
Bangalore Division
Southern Railway
No.10-A. VII Cross, Bandappa St.,
Yeshwantpur, Bangalore 22 - Applicants
(Sri D.V. Gangi Reddy, Advocate)

and

1. The Union of India represented by the
Secretary to Government, Ministry of
Railways, New Delhi
2. The Divisional Railway Manager
Bangalore Division,
Southern Railway,
Bangalore City Railway Station,
Bangalore 2
3. The General Manager
Southern Railway
Park Town, Madras
4. The Divisional Personnel Officer,
Divisional Office, Personnel Branch
Southern Railway, Bangalore Division
Bangalore City Railway Station,
Bangalore 2
5. The Station Superintendent
Southern Railway, Channasandra Railway
Station, Bangalore 36
6. The Station Superintendent
Southern Railway, Krishnarajapuram
Railway Station, Bangalore 36 - Respondents
(Sri A.N. Venugopal, Advocate)

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These applications came up before the for hearing before the Tribunal and Hon'ble Sri Ch. Ramakrishna Rao, Member (J) to-day made the following

O R D E R

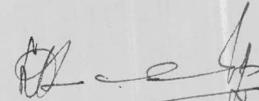
Shri D.V. Gangi Reddy, learned counsel for the applicants, seeks permission to withdraw the applications with liberty to the applicants to initiate any other appropriate legal proceeding.

Shri A.N. Venugopal, learned counsel for the respondents, has no objection.

2. The applications are, therefore, dismissed as withdrawn.

Ch. Ramakrishna

Member (J)



Member (A) 1-4-1987